

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/207/(IB)/2017  
NAME OF THE PETITIONER(S) : THE FEDERAL BANK LTD & 1  
NAME OF THE RESPONDENT(S) : BESTAI PRECAST BUILDING LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Suraj C V. Han Kumar	Counsel for Respondents	
2.	S. SATHIYANARAYANAN	Counsel for <sup>Applicant</sup> Petitioner (Maximus ARC Ltd.)	S. Sathiyarayan

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner (Maximus ARC Ltd.) has submitted an application for substituting the Applicant as Petitioner in the matter based on the Assignment Deed dated 02.02.2017. The Application filed by the Assignee is not numbered. Counsel for the Applicant is directed to co-ordinate with the Registry for getting the application numbered and the same may be placed on record. Put up for final arguments on **19.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk